

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(14) C.P.(IB)-1732/8/(MB)/2017

CORAM:

Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 19.06.2018

NAME OF THE PARTIES: Honesty Enterprises  
V/s  
Bilfinger Neo Structo Pvt. Ltd.

SECTION OF THE COMPANIES ACT :8 of I&B Code 2016.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. ~~Heard~~ <sup>ms</sup> The Learned Representative of the Petitioner is directed to produce ledger account for the years ending on 31.03.2015 and 31.03.2016.
3. Matter is adjourned to **24.07.2018.**

SD/-  
**M.K. SHRAWAT.**  
**Member (Judicial)**

**19.06.2018.**  
Aah/Suresh